

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 23 of 2011 &
IA.Nos. 26 & 37 of 2011

Dated 19th May, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

M/s TMT Muthammal Textile Mills Ltd.Appellant (s)
Versus
Tamil Nadu Electricity Board & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mrs. N. Shoba, Mr. Sriram J. Thalopathy &
Mr. Adhi Venkataraman

Counsel for the Respondent(s): Mr. Vallinayagam for R.2

ORDER

Mr. Vallinayagam, the learned counsel for the Respondent No.2 seeks some more time to file the reply.

Post the matter on 08.07.2011. In the meantime, the learned counsel for the Respondent No.2 is directed to file the reply on or before 01.07.2011 after serving copy on the other side.

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/KS